

1	2	3	4	5
4. Calcutta*	148330	51909	12512	12415
5. Delhi	73415	22551	5096	3294
6. Gauhati*	16285	4335	1202	182
7. Gujarat*	41750	13651	1761	71
8. Himachal Pradesh*	10933	3245	1340	155
9. Jammu and Kashmir	33952	9160	2021	358
10. Karnataka*	87508	34028	2365	47
11. Kerala	120890	40626	245	1
12. Madhya Pradesh*	52079	7628	1951	1084
13. Madras*	158518	39754	2316	20
14. Orissa*	31362	7966	1057	194
15. Patna*	56904	13771	2873	1584
16. Punjab and Haryana	45598	13627	3409	75
17. Rajasthan*	48921	15944	3370	726
18. Sikkim	56	—	—	—
<b>Total</b>	<b>1421625</b>	<b>462071</b>	<b>79889</b>	<b>36441</b>

\*Figures for these High Courts are as on 31-12-1985.

**Additional quota of vanaspati to Andhra Pradesh**

2112. DR. G. VIJAYA RAMA RAO : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have decided to allot any additional quota of vanaspati to the State of Andhra Pradesh;

(b) if so, how much additional quota is being given; and

(c) how does it compare with the additional quota given to other States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD) : (a) No, Sir. There is no Government control on the distribution of vanaspati.

(b) and (c) Do not arise.

**Assets of large industrial houses**

2114. DR. B.L. SHAILESH :

SHRI BHATTAM SRIRAMA MURTY :

Will the Minister of INDUSTRY be pleased to state :

(a) the assets of the first 20 large industrial houses in the country, their paid-up capital reserves, turnover and gross profit before tax, as per latest information available with his Ministry; and

(b) the assets of the inter-linked companies controlled by each of these large industrial houses ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) and (b) A Statement showing assets, paid-up capital, reserves and surplus, turnover and profit before tax for the

year, 1985 of companies registered under section 26 of the MRTP Act as on 31.12.1985 and belonging to each of the

first 20 large industrial houses ranked according to their assets in 1985 is given below.

**Statement**

Assets, paid-up capital, reserves & Surplus, turnover and profit before tax for the year, 1985 of companies registered under section 26 of the MRTP Act as on 31.12.1985 and belonging to each of the first 20 large industrial houses ranked according to their assets in 1985.

(Rs. crores)

Sl. No.	Name of Industrial House	1985				Profit before tax
		Assets	Paid-up capital	Reserves & Surplus	Turnover	
1.	Birla	4111.55	232.74	1567.45	4230.81	154.00
2.	Tata	3698.84	316.91	742.73	4130.18	251.83
3.	Thapar	1067.86	82.47	321.31	912.85	22.15
4.	J.K Singhanian	1057.03	77.57	247.08	1081.55	19.09
5.	Reliance	1056.36	57.78	253.92	777.55	71.62
6.	Mafatlal	964.60	94.87	249.87	1190.76	45.02
7.	Modi	818.86	79.21	116.63	1113.01	19.28
8.	M.A. Chidambaram	773.27	24.65	336.02	581.28	44.09
9.	A.C.C.	742.68	46.19	163.93	792.44	1.76
10.	Larsen & Toubro	714.93	34.39	239.07	477.88	40.70
11.	Bangur	650.87	56.41	154.59	704.41	8.07
12.	Bajaj	619.87	34.39	182.72	611.27	41.11
13.	Walchand	607.18	26.40	180.20	522.28	22.12
14.	Shri Ram	541.78	53.87	114.06	860.28	12.39
15.	T.V.S. Iyengar	519.30	58.58	82.03	602.73	31.00
16.	I.C.I.	446.96	65.24	145.66	658.16	32.80
17.	Sarabhai	444.83	39.35	42.56	392.33	(—)14.72
18.	Hindustan Lever	435.96	63.02	100.09	953.32	62.43
19.	Kirloskar	433.01	44.43	91.65	576.03	22.05
20.	Mahindra & Mahindra	431.19	23.68	96.96	534.10	19.64